

14-09-2022

P.O. is on E.L.

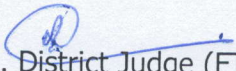
Misc(J) 44/19

Laila Das-VS-Suranjit Das

20-10-2022

Both parties are represented.

In view of the order dated 20-10-2022 passed in TS(M)  
Case No.15/2019, this Misc(J) case is also disposed of.

  
Addl. District Judge (FTC),  
Sonitpur, Tezpur